

Sl No	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished?(Yes/No)	Details of security interest	Amount covered by guarantee	%share in total amount of claims admitted					
1	ACRE	07.02.2024	1,22,28,08,10,491	1,16,86,02,17,970	Secured	1,16,86,02,17,970	Yes	Refer details of security interest	1,45,00,00,000	67.08%	-	-	5,42,05,92,521	-	By way of an assignment agreement dated 05.02.2024 ("Assignment Agreement"), ARCL assigned the entire debt of the Corporate Debtor owed to it to ACRE along with the underlying financial documents together with its rights and benefits to ACRE, acting in its capacity as trustee of ACRE-153-Trust. In this regard, ACRE sent a letter to the Liquidator on 07.02.2024 informing about the above assignment. In the said letter, it was also informed that ACRE shall stand subrogated against the Corporate Debtor or enforce the rights and benefits under the financial documents including guarantee and security documents executed for the purpose of availing the financial facility from ARCL. Accordingly, the debt owed by the Corporate Debtor to ARCL, stands assigned to ACRE, in view of the Assignment Agreement executed between the parties in accordance with regulation 30A of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. The claimed amount has been admitted based on the supporting documents provided. Amount rejected pertains to calculation of interest and penal interest on average basis, post cirp expenses claimed towards payment made to cirp expenses and is not admissible. Corporate guarantee by Corporate Ispat Alloys Limited for the subordinate loan facility. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
2	Indian Bank and e-Allahabad Bank	08.11.2021	7,82,74,98,184	7,82,74,98,184	Secured	7,82,74,98,184	Yes	Refer details of security interest	-	5.37%	-	-	-	-	The claimed amount has been admitted based on the supporting documents provided. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
3	Union Bank of India and e-Andhra Bank	10.11.2021	13,53,40,55,439	11,53,88,67,260	Secured	11,53,88,67,260	No	Refer details of security interest	-	7.92%	-	-	1,99,51,88,178	-	The claim is admitted subject to the correction of mistake in verification part of claim form. The claimed amount has been admitted based on the supporting documents provided. Amount rejected for e-Andhra Bank pertains to amount claimed after LCD and for Union Bank of India due to amount claimed after LCD and interest charged prior to NPA date and is not admissible. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
4	PNB	10.11.2021	6,71,32,08,390	6,58,59,15,988	Secured	6,58,59,15,988	Yes	Refer details of security interest	-	4.52%	-	-	12,72,92,402	-	The claimed amount has been admitted based on the supporting documents provided. Amount rejected pertains to amount claimed after LCD, penal interest compounding, interest on penal compounded on penal and is not admissible. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
5	LIC	08.11.2021	2,90,63,11,609	2,90,30,78,407	Secured	2,90,30,78,407	Yes	Refer details of security interest	-	1.99%	-	-	32,33,202	-	The claimed amount has been admitted based on the supporting documents provided. Amount rejected pertains to amount contributed to meet cirp expenses and is not admissible. Please note amount verified is subject to corroboration from books of accounts of Corporate Debtor ("Corporate Power Limited") when made available to the Liquidator. Refer Attachment (Security Interest) for details of security interest.
TOTAL			1,53,26,18,84,113	1,45,71,55,77,809		1,45,71,55,77,809				86.89%			7,54,63,06,303		